setting up a mini-cement plant in the Kumaon region of Uttar Pradesh; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) U.P. State Cement Corporation i_a reported to be considering establishment erf $_a$ mini-cement plant each at Matola, District Almora and Khairna, District Nainital in Kumaon Region. No proposal has, however, yet been received.

Industries in backward areas of Eastern Uttar Pradesh

341. SHRI NARSINGH NARAIN PANDEY; Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have any proposal to set up nucleus plants and connected ancillary units in the back ward areas of Eastern Uttar Pradesh with Gorakhpur as the Central office of National Small Industries Corpora tion in view of the low per capita income of this region and the avail ability of potential raw material; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) In the Industrial Policy statement of 23rd July, 1980 it has been stated "It is proposed to promote the concept of economic federalism with setting up of a few nucleus plants in each district identified as industrially backward". A nucleus plant would generate both backward as well forward linkages in the shape of ancillaries and also assemble the products of the ancillary units which will be made by a large number of small units. The ancillarization effect of the scheme would promote a spread effect in the shape of higher employment, dispersed investment and higher per capita income of the people

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in the area. It will also help to upgrade the technology of small scale units so a_a to enable the economic growth of the region to be accelerated. For the purpose, the Government of India is in touch with the various State Governments to formulate complete proposal_s for each Stat_e separately. No formal schemes have, however, so far been finalised.

There is no prposal to set up a Central Office of the National Small Industries Corporation at Gorakhpur.

Utilization of Maruti infrastructure for the manufacture of automobiles

342. SHRI SYED SHAHABUDDIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Government propose to utilise the Maruti infrastructure for the manufacture of automobiles in the public sector;

(b) if so, the estimated additional investment required for the purpose;

(c) the number of automobiles likely to be manufactured annually;

(d) the estimated ex-factory and on the road $pric_e$ of these automobiles;

(e) the names of the shareholders of Maruti, alongwith the number of shares held by them, their face-value and the compensation due to them under the ordinance nationalising the concern; and

(f) the names of depositors whose deposits are yet to b_e returned and what is the amount of deposit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes. Sir.

(b) It i_s approximate^{\wedge} estimated that an investment of about Rs. 100 crores may be required in the first phase,

(c) About one lakh number₉ per annum.